

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-104**

IA-125/2021 IA-5705/2020 IA-5744/2020 IA-2615/2020 IA-4640/2020 IA-4581/2020 IA-3923/2020  
In  
IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd.

**Vs.**

M/s. Vas Data Services Pvt. Ltd.

**...OPERATIONAL CREDITOR**

**...CORPORATE DEBTOR**

**SECTION**

**IBC under Sec 9**

**Order delivered on 18.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 12.02.2021.

  
**(Madhu Narula)**  
**Court Officer**